

**Central Administrative Tribunal  
Principal Bench**

**OA No.4071/2016**

New Delhi, this the 19<sup>th</sup> day of March, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Ashok Kumar Awasthi,  
Designation: SF A  
Age 45 years, Group 'C',  
S/o Late Deen Dayal Awasthi,  
R/o Vill-Paharpur,  
P.S. Katra Bazar,  
Dist: Gonda (UP).  
Presently posted at : ATC, SSB, Rani Danga.

...Applicant

(None )

**Versus**

1. Union of India  
Through The Secretary,  
Ministry of Home Affairs,  
Shastri Bhawan,  
New Delhi-110001.
2. Secretary,  
Department of Expenditure  
Ministry of Finance,  
North Block.
3. Director General, SSB,  
East Block V, R.K. Puram,  
New Delhi-110066.

...Respondents

(By Advocate : Shri Udit Kumar Chaturvedi for Shri Rajpal Singh)

**ORDER (ORAL)****Mr. V. Ajay Kumar, Member (J) :-**

There was no representation on behalf of the applicant on 06.01.2017, 09.03.2017, 18.05.2017, 12.09.2017, 20.11.2017, 05.12.2017, 15.02.2018 and also today. The respondents' counsel submits that they have already granted the reliefs to the applicant, claimed in the OA, and stated the same facts even in the counter.

2. In the circumstances, the OA is dismissed in default and for non prosecution. No costs.

( NITA CHOWDHURY)  
MEMBER (A)

( V. AJAY KUMAR)  
MEMBER (J)

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